

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3720/2012

With

OA No.3812/2012

MA No.3245/2012

MA No.3530/2012

New Delhi, this the 28th day of September, 2016

Hon'ble Mr.Sudhir Kumar, Member (A)

Hon'ble Dr.BrahmAvtarAgrawal, Member (J)

OA No.3720/2012

1. Ms. SumitaWadhwa
W/o Sh. Kamal Wadhwa
R/o H.No. D-4/63, Sector-07
Rohini, Delhi-110085.
2. Mr.Durgesh N. Dubey
S/o sh T. N. Dubey
R/o Qrt. No.20, Type-III
Old Colony, IHBAS Campus
Dilshad Garden, Delhi-110095
3. Dr. Ajit Kumar Yadav,
S/o Sh. R.K. Prasad
R/o Qrt NO.4, Type-V
New Colony, IHBAS Campus
Dilshad Garden, Delhi-110095. Applicants

(By Advocate : Mr. O.P. Aggarwal)

Versus

1. Government of NCT of Delhi
Through its Chief Secretary,
I.P. Player Building, New Delhi.

2. Union of India
Through its Secretary
Ministry of Health and Family Welfare
Govt. of India, NirmanBhawan, New Delhi.
3. The Director,
Institute of Human Behaviour and Allied Science (IHBAS)
GT Road, Dilshad Garden, Delhi. Respondents

(By Advocate: Mr.RajinderNischal for UOI, Mr. Jitender Singh, Ms.Meenu Singh &Ms.Shweta Singh for IHBAS)

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R/o Qrt NO.4, Type-V
New Colony, IHBAS Campus
Dilshad Garden, Delhi-110095.
4. Sh. Dhirender Kumar Rai
S/o Late Sh. S.P.Rai
Old Colony, IHBAS Campus
Dilshad Garden, Delhi-110095. Applicants

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ORDER (ORAL)

Hon'ble Mr.Sudhir Kumar Member (A)

Learned counsel for the applicants, who have filed these two OAs, submits that in view of the fact that the applicants have since approached the Hon'ble High Court for adjudication of the dispute concerned, they do not wish to pursue these two OAs, and therefore, he seeks leave and permission to withdraw the present two OAs, which permission is granted. Both OAs are dismissed as withdrawn.

Accordingly, the MAs have also become infructuous, and are disposed of.

(Dr. BrahmAvtarAgrawal)
Member (J)

(Sudhir Kumar)
Member A)

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